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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 53/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

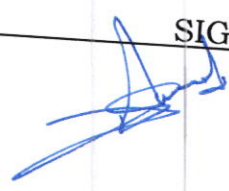
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES:

M/s. Global Trendz Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 61(1) (b) of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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41.	Deep Shukla	P.C.S.	
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ORDER

CP 53/61(1)(b)/NCLT/MB/MAH/2016

At request of the Professional appearing on behalf of the Petitioner,
list this matter on 16.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)